

| 1 | 2 | 3 | 4 | 5 |
|---------|-------------------|---------|---------|--------|
| 25 | Tripura | NR | NR | NR |
| 26 | Uttar Pradesh | NR | 60286 | NR |
| 27 | Uttaranchal | NR | 56496 | NR |
| 28 | West Bengal | NR | NR | NR |
| 29 | Andaman & Nicobar | NR | NR | NR |
| 30 | Chandigarh | NR | 7027 | NR |
| 31 | Daman & Diu | Nil | | |
| 32 | D & N Haveli | 8611 | NR | NR |
| 33 | Delhi | 19821 | 15804 | 14164 |
| 34 | Lakshadweep | NR | NR | NR |
| 35 | Pondicherry | 0 | 3602 | NR |
| TOTAL : | | 1577361 | 1130941 | 771430 |

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

Reports of Law Commission of India

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Two Hundred and Twenty-fourth Report of the Law Commission of India on Amendment of Section 2 of the Divorce Act, 1869 enabling Non-domiciled Estranged Christian Wives to seek Divorce. [Placed in Library. See No. L.T. 457/15/09]
- (b) Two Hundred and Twenty-fifth Report of the Law Commission of India on Amendment of Sections 7, 7A and 7B of Industrial Disputes Act, 1947 making Advocates Eligible to man Labour Courts and Industrial Tribunals. [Placed in Library. See No. L.T. 458/15/09]

जनजातीय कार्य मंत्रालय का परिणामी बजट (2009-10)

जनजातीय कार्य मंत्री (श्री कांतिलाल भूरिया) : उपसभापति महोदय, मैं आप की अनुमति से वर्ष 2009-10 के लिए जनजातीय कार्य मंत्रालय के संबंध में परिणामी बजट की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ। [Placed in Library. See No. L.T. 496/15/09]

I. Report and Accounts (2007-08) of NIFTEM, New Delhi and related papers

II. Outcome budget (2009-10) of the Ministry of Food Processing Industries

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY) : Sir, I lay on the Table :

I (i) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 619A of the Companies Act, 1956:

(a) First Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 576/15/09]

II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Food Processing Industries. [Placed in Library. See No. L.T. 460/15/09]

I. **Report (2007-08) of the NSC, New Delhi and related papers**

II. **Outcome Budget (2009-10) of the Ministry of Coal**

III. **Outcome Budget of the Ministry of Statistics and Programme Implementation**

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

I. (i) Annual Report of the National Statistical Commission (NSC), New Delhi, for the year 2007-08.

(ii) Action Taken Report on the recommendations of the National Statistical Commission (NSC), New Delhi, for the year 2007-08. [Placed in Library. See No. L.T. 559/15/09]

II. Outcome Budget for the year 2009-10 in respect of the Ministry of Coal. [Placed in Library. See No. L.T. 407/15/09]

III. Outcome Budget for the year 2009-10 in respect of the Ministry of Statistics and Programme Implementation. [Placed in Library. See No. L.T. 560/15/09]

MoU 2009-10 between Government of India and NMDFC Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Minority Affairs) and the National Minorities Development and Finance Corporation (NMDFC) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 467/15/09]

I. **Report and Accounts (2006-07) of the Central Social Welfare Board, New Delhi and related papers**

II. **Report and Accounts (2007-08) of the Rashtriya Mahila Kosh, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: